

**THE GAUHATI HIGH COURT**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**ORDER NO. 70**

Dated Guwahati, the 5<sup>th</sup> December, 2016

In supersession of all previous orders, Hon'ble the Chief Justice has been pleased to allot the official Bungalow No. 8 at Kharghuli, Guwahati to Hon'ble Mr. Justice K.R. Surana, Judge, Gauhati High Court until further orders. The Bungalow shall be treated as official residence with effect from the date of occupation by his Lordship.

By Order,

Sd/- M.K. Kalita,  
**REGISTRAR (ADMN.)**

**Memo No. HC.III – 21/2006/ 2483 /G,**  
Copy to -

**Dated: 05.12.2016**

1. The Registrar (Vig. / Judl. / Estt.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (PM & P), Gauhati High Court, Guwahati.
5. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
6. The Deputy Registrar (PM & P), Gauhati High Court, Guwahati.
7. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
8. The Asstt. Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
9. The P.S. to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Gauhati High Court.
10. The System Analyst, Gauhati High Court, Guwahati for uploading this order in the website of the Gauhati High Court immediately.
11. The A.O.(J), \_\_\_\_\_, Gauhati High Court, Guwahati.
12. The Court Officer No. 1 / 2, Gauhati High Court, Guwahati. *They are directed to do the needful for making the Bungalow No. 8 ready for occupation in co-ordination with PM & P Section.*
13. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
14. The Chief Security Officer, Gauhati High Court, Guwahati.
15. The Notice Board, Gauhati High Court, Guwahati.

**REGISTRAR (ADMN.)**

5/12/16

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